

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SUO MOTU WRIT PETITION (CIVIL) No(s). 6/2020

IN RE : PROBLEMS AND MISERIES OF MIGRANT LABOURERS

IA No. 50476/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT

- IA No. 49670/2020 - APPLICATION FOR PERMISSION
- IA No. 52179/2020 - APPLICATION FOR PERMISSION
- IA No. 51676/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 51637/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 49688/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 49686/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 49683/2020 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 51455/2020 - EARLY HEARING APPLICATION
- IA No. 50459/2020 - EARLY HEARING APPLICATION
- IA No. 50102/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 49694/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51643/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 50460/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 49554/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51636/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 58764/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51430/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51571/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51747/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 50348/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51565/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51559/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51678/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 54889/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 51558/2020 - EXEMPTION FROM FILING O.T.
- IA No. 49682/2020 - INTERVENTION APPLICATION
- IA No. 50475/2020 - INTERVENTION APPLICATION
- IA No. 50464/2020 - INTERVENTION APPLICATION
- IA No. 49668/2020 - INTERVENTION APPLICATION
- IA No. 49693/2020 - INTERVENTION APPLICATION
- IA No. 52177/2020 - INTERVENTION APPLICATION
- IA No. 52175/2020 - INTERVENTION APPLICATION
- IA No. 49553/2020 - INTERVENTION APPLICATION
- IA No. 50455/2020 - INTERVENTION APPLICATION
- IA No. 51634/2020 - INTERVENTION APPLICATION
- IA No. 50577/2020 - INTERVENTION APPLICATION
- IA No. 57195/2020 - INTERVENTION APPLICATION
- IA No. 50342/2020 - INTERVENTION APPLICATION
- IA No. 54888/2020 - INTERVENTION/IMPLEADMENT
- IA No. 51453/2020 - INTERVENTION/IMPLEADMENT
- IA No. 49687/2020 - INTERVENTION/IMPLEADMENT

IA No. 51821/2020 - INTERVENTION/IMPLEADMENT  
IA No. 50446/2020 - INTERVENTION/IMPLEADMENT  
IA No. 49685/2020 - INTERVENTION/IMPLEADMENT  
IA No. 50488/2020 - INTERVENTION/IMPLEADMENT  
IA No. 51726/2020 - INTERVENTION/IMPLEADMENT  
IA No. 51456/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 54894/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 57979/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

WITH

WRIT PETITION (CIVIL) Diary No(s). 11394/2020

WRIT PETITION (CIVIL) No(s). 511/2020

[APPLICATION FOR EXEMPTION FROM FILING AFFIDAVIT]

WRIT PETITION (CIVIL) No(s). 546/2020

Date : 09-07-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) By Courts Motion

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546/2020 Mr. Dushyant Dave, Sr. Adv.  
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Ms. Neha Rathi, Adv.

For Respondent(s) Mr. Tushar Mehta, SG  
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Mr. Saurab Mishra, Adv.  
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Ms. Pinky Behera, Adv.

Lakshadweep Mr. Raj Bahadur Yadav, Adv.

Puducherry Mr. V. G. Pragasam, AOR

**Intervention/Impleadment**

49693-94 Mr. Kapil Sibal, Senior Advocate  
Ms. Indira Jaising, Senior Advocate  
Mr. Anand Grover, Senior Advocate  
Ms. Gayatri Singh, Senior Advocate  
Ms. Nupur Kumar, AOR  
Ms. Ronita Bhattacharya, Adv

49553/54 Mr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Sunil Fernandes, AOR  
Mr. Amit Bhandari, Adv.  
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Mr. Muhammad Khan, Adv.  
Mr. Varun Chopra, Adv.  
Mr. Omar Hoda, Adv.  
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Ms. Aishwarya Mohapatra, Adv.  
Mr. Gurtejpal Singh, Adv.

51453 Mr. Shashwat Anand, Applicant-in-person

51726 Mr. Nitin Mishra, Adv.  
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51676&78 Mr. Biju P. Raman, Adv.  
Shri. Subhash Chandran KR, Adv.

49668/49670 Mr. Alakh Alok Srivastava, AOR

49685-86&49687-88 Mr. Colin Gonsalves, Sr. Adv.  
49682-83 Mr. Satya Mitra, AOR  
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Mr. Siddharth Seem, Adv.  
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50577 Mr. Prashant Bhushan, Adv.

52177 Mr. Gopal Sankarnarayanan, Sr. Adv.  
Ms. Mithu Jain, AOR

Mr. Arnav Vidyarthi, Adv.

51634, 51636 & 51637

NHRC

Mr. Mohit Paul, Adv.  
Mr. Rushab Aggarwal, Adv.  
Ms. Sunaina Phul, Adv.

11394/2020 &  
511/2020

Mr. Chirag M. Shroff, AOR

UPON hearing the counsel the Court made the following

O R D E R

Mr. Tushar Mehta, learned Solicitor General has appeared for the State of Maharashtra. We have gone through the affidavit filed by the State of Maharashtra dated 06.07.2020. We do not appreciate the tenor and the claims made in the affidavit filed on behalf of the State of Maharashtra. The present is not an adversarial litigation and it is the duty of the State to find out shortcomings and lapses wherever found and to do the needful. The State cannot claim that unless the State is informed of the materials, it cannot reply or act.

I.A. No. 49693/2020 has been filed by Sarva Hara Jan Andolan and Delhi Sharmik Sangathan on 07.07.2020 where details with regard to the State of Maharashtra, migrants who are still awaiting to return and other difficulties faced in the State of Maharashtra have been narrated.

A copy of this application (I.A. No. 49693/2020 ) filed in Suo Motu Writ Petition (C) No. 6/2020 be served on the counsel for the State of Maharashtra, who may file a reply to the averments made in the affidavit and give other details with regard to

migrants who are still awaiting to return to their home town in the State of Maharashtra. The affidavit be filed before the next date of hearing.

WP(C) No. 546/2020

Mr. Tushar Mehta, learned Solicitor General will serve a copy of the affidavit filed by Union of India to Mr. Kapil Sibal and Dr. Abhishek Manu Singhvi, learned senior counsel, who prayed for the copy of the affidavit.

List all the matters on 17.07.2020.

(MEENAKSHI KOHLI)  
AR-CUM-PS

(RENU KAPOOR)  
COURT MASTER